

GOVERNMENT OF INDIA
MINISTRY OF PANCHAYATI RAJ
LOK SABHA
UNSTARRED QUESTION NO. 2201
ANSWERED ON 20.12.2022

RELEASE OF FUNDS TO PANCHAYATS

2201. MS CHANDRANI MURMU:

Will the Minister of PANCHAYATI RAJ be pleased to state:

- (a) whether the Government has released funds to panchayats across the country;
- (b) if so, the ratio of the fund distribution among the gram, block and zila panchayats; and
- (c) whether any Committee has been constituted to monitor the activities aided by this fund and if so, the details thereof?

ANSWER

THE MINISTER OF STATE FOR PANCHAYATI RAJ

(SHRI KAPIL MORESHWAR PATIL)

(a) & (b) Fifteenth Finance Commission (XV FC) grants to the Rural Local Bodies (RLBs) for its award period 2020-21 to 2025-26 are being released to the Panchayats across the country. So far, the following released have been made:-

Year	2020-21	2021-22	2022-23 (as on 14 .12.2022)
Amount (Rs. in crore)	60750.00	43854.39	19983.69

As per guidelines issued by Ministry of Finance on operationalization of XV FC recommendations to RLBs, the inter-se distribution of XV FC Grants among all the three tiers of Panchayats shall be done by the State Government on the basis of accepted recommendations of the State Finance Commission (SFC) and in conformity with the following bands:-

Range for Distribution	Gram Panchayats	Block Panchayats	District Panchayats
Minimum	70%	10%	5%
Maximum	85%	25%	15%

States which have only a two tier system with only village and district panchayats, the allocation will be in the following bands:-

Range for Distribution	Gram Panchayats	District Panchayats
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Minimum	70%	15%
Maximum	85%	30%

However, in the event of SFC recommendations not being available, the inter-se distribution among all the tiers shall be decided by the concerned State Government within the bands indicated above.

(c) No Sir, however, for providing guidance and support to the State Governments and Local Bodies for implementation of the recommendations of the Fifteenth Finance Commission (XV FC) at the central level a Coordination Committee under the chairmanship of Secretary, Ministry of Panchayati Raj has been constituted. Similarly, for Concurrent Evaluation of Utilization of XV FC grants' to Local Bodies High Level Monitoring Committee (HLMC) at the State Level has been constituted under the chairperson ship of Chief Secretary of the concerned State.
